

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 743 of 2020

In the matter of:

**Arvind Garg, Liquidator of Carnation Auto India
Private Limited**

....Appellant

Vs.

Mr. Jagdish Khattar & Ors.

....Respondents

Present:

**Appellant: Mr. Arvind Garg, Advocate and Ms. Heerika Shukla,
CS**

**Respondents: Mr. Satendra K. Rai, Ms. Ankiuta Agrawal, Mr. Saikat
Sarkar, Mr. Jatin Pore, Advocates for R9.
Mr. Jai A. Dehadrai, Mr. Rishi Raj Sharma, Mr.
Sidharth Arora, Advocate for R8
Mr. Antony R. Julian, Advocate for R4, 5 & 10
Mr. Mukund Rawat, Ms. Varsha Banerjee, Advocates
for R1, 2, 3, 7, 11, 12, 13, 14, 16 & 17.
Mr. Karan Nagrath, Ms. Niharika Nagrath, Mr. Vishal
Yadav, Advocates for R6.
Mr. Abhijeet Sinha, Advocate**

ORDER

(Through Virtual Mode)

20.11.2020: Pleadings are not complete. Learned counsel for the parties may complete their pleadings within four weeks, failing which right to file the same shall stand closed. Learned counsel for the parties shall also be at liberty to file short written submissions not exceeding three pages within the aforesaid period.

Let the matter be listed 'for hearing' on 7th January, 2021.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**